

æITEM NO.32

REGISTRAR COURT. 1 SECTION II
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Crl.) No(s). 1992/2016
STATE OF U.P. Petitioner(s)

VERSUS

GODHA SINGH Respondent(s)
(with appln. (s) for exemption from filing O.T.)

Date : 06/04/2017 This petition was called on for hearing today.

For Petitioner(s)

Ms Pallavi Pratap, Adv.

Rajiv Yadav,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Ld. Counsel for the petitioner to take fresh steps to
effect service on the sole respondent within two weeks
time. Notice thereafter be issued.
List again on 8.5.2017.

(RAJESH KUMAR GOEL)
Registrar